

BIHAR STATE LEGAL SERVICES AUTHORITY

Budh Marg, Infront of Old Patna Museum

Patna- 800001

NOTICE No.-01

Applications are invited from eligible candidates for the posts of Judicial Member (Chairman) in Permanent Lok Adalat established U/s 22B(1) of Legal Services Authorities Act, 1987 at Patna & Darbhanga (Bihar)

Sl. No.	Name of the post	Qualification	Number of Posts	Fee	Allowances
01	Judicial Member (Chairman)	Retired District Judge or Addl. District Judge	02	Monthly fee of last drawn salary less the amount of pension drawn by him	Such traveling & daily allowances on official tour as are admissible to group 'A' officers of Central Government and conveyance allowance of Rs. Five thousand per month

1. The applicant must be citizen of India;
2. Age of applicant must be below 65 years on **01.07.2020**;
3. Application in prescribed form annexed herewith must reach to the office of BSLSA within 21 days of publication of notice on BSLSA Website. The Authority shall not be responsible for delay caused by post office in delivery;
4. The application must accompany self addressed envelope with postal stamps of registered post and self attested certificates of experience, if any, and self attested matriculation certificate, these papers shall be subject to verification at the time of interview;
5. Interview of candidates shall be taken by Executive Chairman or person/persons authorized by him;
6. Decision of Hon'ble Executive Chairman, BSLSA shall be final about selection and posting.
7. The Chairman, PLA and other persons shall hold office for a maximum term of five years or till attaining the age of 65 years whichever is earlier and shall not be eligible for re-nomination;

Sunil Dutta Mishra
(Sunil Dutta Mishra) 18-6-20
Member Secretary
BSLSA, Patna

1. Post applied for Chairman: _____
2. Name : _____
3. Father's Name: _____
4. Address (Home District): _____

5. Address for correspondence: _____

6. Date of Birth:- _____
7. Educational Qualification: _____
8. Previous post/posts held and tenure of holding such office (attach separate sheet, if required): _____

9. Experience, if any (attach separate sheet, if required)

10. I have been adjudged an insolvent (Yes/No _____)
I have been convicted (if Yes give details on separate paper/ No _____)
Any case pending against you (if yes give details of Case no./ Section on separate paper/ no) _____
I am physically/ mentally sick (Yes/No _____)
I have financial or other interest in Public Utility Service institution of the district _____ / I have no such interest _____
I have been removed from any office for abusing my official position (Yes/No) _____
Persons attached with Legal Services Authority in any manner with better performance shall be given preference
I have been attached with Legal Services Authority (Yes/No) ____ (if Yes attached details on separate papers)
Persons should not be in active politics.

11. Choice places in order of preference:-

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Declaration

I _____ S/o _____

R/o _____

Do hereby declare that the information given in this application are true to my knowledge and belief and nothing material has been concealed.

Place: _____

Date: _____

Signature of Applicant

Self attested recent
Photograph

Name _____

Mobile No. _____

Email _____

Age on **01-07-2020**

_____ year

_____ months

_____ days

To be filed by office

Received on _____

At _____ AM/PM

And entered in register at Serial
No. _____

Receiving Officer